

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MIR KINGS INDUSTRIES PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Mir Kings Industries Pvt Ltd
2.	Date of incorporation of corporate debtor	03.07.2013
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies - Jammu
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28112JK2013PTC003924
5.	Address of the registered office and principal office (if any) of corporate debtor	G.M.Complex, N.H-1, Kadlabal, Pampore, Pulwama, Jammu & Kashmir-192121
6.	Date of closure of Insolvency Resolution Process	21.07.2022
7.	Liquidation commencement date of corporate debtor	22.07.2022(order received on 27.07.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Neeraj Bhatia IBBI/IPA-001/IP-P00824/2017-18/11400
9.	Address and e-mail of the liquidator, as registered with the Board	P-27, 1st Floor, Malviya Nagar, New Delhi-110017 nbtracel@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	P-27, 1st Floor, Malviya Nagar, New Delhi-110017 nbtracel@yahoo.com,sanjeevpahwa72@gmail.com
11.	Last date for submission of claims	26.08.2022

Notice is hereby given that the National Company Law Tribunal Chandigarh Bench has ordered the commencement of liquidation of the Mir Kings Industries Private Limited on 22.07.2022.

The stakeholders of Mir Kings Industries Private Limited are hereby called upon to submit their claims with proof on or before 26.08.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 28.07.2022

Place : New Delhi

Neeraj Bhatia
Liquidator in the matter of Mir Kings Industries Pvt Ltd.
IBBI Reg. No. : IBBI/IPA-001/IP-P00824/2017-18/11400
AFA No. : AA1/11400/02/281122/103247